NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	Hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

VINAY.N Grithmushaul.N Avets-(7886691331)

2. ARUN SPIKUMARL for reystone fastness 9886720984 Petitioner

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Counsel for petitioner is present. Counsel for respondent is also present. He has filed additional statement of objections.

List it for hearing on 16.11.2017.

MEMBER (J)

MEMBER (T)